

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 59/397-398/2015
MA 311/2017, MA 498/2017

CORAM: SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.09.2018

NAME OF THE PARTIES: Shailesh N Shah & Anr.
Vs
Sunshine Realtors Pvt Ltd & Ors.

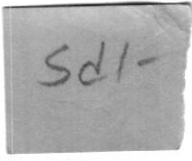
Section 397-398 of the Companies Act, 1956.

ORDER

30. **MA 311/2017, MA 498/2017 in CP 59/397-398/2015**

At request of the parties, list this matter on 25.9.2018.


RAVIKUMAR DURAISAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)